[RAJYA SABHA]

to Questions 3420

certificates has been discontinued after the close of business on 31st May, 1957.

(b) The amount paid including interest due to discharge of these certificates is as follows:—

Amount

Rs.

7-Year National Savings 1.00.04,648 Certificates

12-Year National Savings Certificates 31,69,79,348]

242. [Transferred to the 21st December, 1959.]

POSTAL EMPLOYEES AT ROURKELA

243. SHRI BIBUDHENDRA MISRA: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) what is the number of postal employees serving at Rourkela; and

(b) what arrangement has been made to provide them with residential quarters?

THE MINISTER OF TRANSPOR**T** and COMMUNICATIONS (Dr. P. Subbarayan): (a) 92.

(b) 21 sets of quarters have been obtained on rent from the Hindustan Steel (Private) Ltd. A barrack has also been made available for accommodating 40 officials with bachelor accommodation.

Provision has been made for construction of 54 sets of quarters departmentally in the next year's budget.

JHARSUGUDA-NAGPUR NIGHT PASSENGER TRAIN

244. SHRI S. PANIGRAHI: Will the Minister of RAILWAYS be pleased to state:

(a) the number of days when Jharsuguda-Nagpur night passenger train arrived at Nagpur in time during the month of November, 1959;

(b) the number of days when the Jharsuguda-Nagpur night passenger train arrived at Raipur in time during the month of November 1959;

(c) what are the reasons for the usual unpunctuality of this train and what are the steps taken by Government to remove this unpunctuality; and

(d) what alternative arrangements are being made by Government for the passengers who are bound to catch the Grand Trunk Express, the connecting train for Delhi?

THE DEPUTY MINISTER OF RAIL-WAYS (SHRI SHAH NAWAZ KHAN): (a) On 12 occasions:

(b) Nil.

(c) The following are some of the reasons for the unpunctual running of No. 327 Up Jharsuguda-Nagpur Passenger:--

- (i) Loss of time due to bad coal;
- (ii) Delays due to crossings with other trains;
- (iii) Suspension of control working due to technical defects and thefts of material;
- (iv) Partial failure of goods trains;
- (v) Technical defects in points and signals;
- (vi) Unauthorised alarm chain pulling;
- (vii) Loss of time for loading and unloading of parcels;
- (viii) Engineering works in progress.

All cases of avoidable detentions are taken up and persons held responsible are suitably punished. Officers and Inspectors are deputed to travel by this train from time to time to detect the causes of late running and improve the performance of the train.

(d) Passengers for Delhi arriving hy No. 327 UP at Nagpur have alternative services in No. 17 Down